

| 1 | 2 |
|-----|--|
| 39. | Victoria Hospital, Bangalore, Karnataka. |
| 40. | Kidwai Memorial Institute of Oncology, Bangalore, Karnataka. |
| 41. | Kasturba Memorial Hospital, Manipal, Karnataka. |
| 42. | Jawaharlal Nehru Institute for Post Graduate Medical Education & Research, Pondicherry. |
| 43. | Govt. Arignar Anna Memorial Hospital, Kancheepuram, Tamilnadu. |
| 44. | Govt. Stanley Hospital, Madras, Tamil Nadu. |
| 45. | Govt. General Hospital, Madras, Tamil Nadu. |
| 46. | Govt. Hospital for Women & Children, Egmore, Madras, Tamil Nadu. |
| 47. | Govt. Royapettah Hospital, Royapettah High Road, Madras, Tamil Nadu. |
| 48. | Govt. Rajaji Hospital, Madurai, Tamil Nadu. |
| 49. | Gujart Cancer & Research Institute, Mew Civil Hospital Compound, Asarwa, Ahmedabad, Gujarat. |
| 50. | Medical College Hospital, Calicut, Kerala. |
| 51. | Government College Hospital, |

| 1 | 2 |
|-----|--|
| | Emakulam, Kerala. |
| 52. | Medical College Hospital, Gandhinagar, Kottayam, Kerala. |
| 53. | Regional Cancer Centre, Medical College Campus, Trivandrum, Kerala. |
| 54. | Medical College Hospital, Arunangabad Maharashtra. |
| 55. | Tata Memorial Hospital, Ernest Borges Marg, Parel, Bombay, Maharashtra. |
| 56. | Bhabha Atomic Research Centre, Bombay, Maharashtra. |
| 57. | Govt. Medical College & Hospital, Nagpur, Maharashtra. |
| 58. | Malignant Disease Treatment Centre, Command Hospital (SC) Pune, Maharashtra. |

National Policy for Displaced Tribals

5313. SHRI RAMESH BAIS:
SHRI BALESHWAR YADAV:

Will the Minister of WELFARE be pleased to state:

(a) whether Government have formulated the proposed national policy for displaced tribals;

(b) if so, when and the details in regard thereto; and

(c) if not, the steps proposed to be taken by Government to pay compensation and to provide rehabilitation facilities to the dis-

placed tribals without any delay?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (c). A draft National Policy for rehabilitation of Scheduled Tribes displaced under development projects is under active formulation with the Government of India.

[*English*]

Priority List of Plots under Rohini Scheme

5314. SHRI R. L. P. VERMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether DDA has drawn up a priority list for allotment of plots to persons registered under the Rohini Scheme; and

(b) if so, the priority number upto which the registrants under each category have been allotted plots?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) Requisite information is as under.

| <i>Category</i> | <i>Priority No. upto which allotment made</i> |
|-----------------|---|
| 1 | 2 |
| Ews/Janta | 870 |
| LIG | 1503 |
| MIG | i) 945 for 90 sq.m. plot. |
| | ii) 2050 for 60 sq. m. plot. |

R.B.I. Report on Jute and Jute Industry

5315. SHRI SANATKUMAR MANDAL: Will the Minister of TEXTILES be pleased to state:

(a) whether Government have examined the Reserve Bank of India's recent study of the Jute and Jute Industry;

(b) if so, its broad features; and

(c) Government's reaction thereto particularly its finding that the mills do not suffer from industrial sickness as such?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). The Study referred to is published in the Reserve Bank of India "Occasional Papers" (Vol. 10 No. 1 March 1989), titled "The Technical Efficiency of the Jute Mill Industry". This does not reflect the view of the Reserve Bank of India. It is only a research paper contributed to the aforementioned Journal.

The Author in his study has examined the data of 32 jute mills under various parameters, stating the reasons why efficiency in these mills is low.

Although it is not an official study the findings of this paper would definitely be of some advantage to the Government/Reserve Bank of India with reference to long term financing policies of jute industry.

[*Translation*]

Export of Cotton

5316. SHRI BHAUSAHEB PUNDLIK PHUNDKAR: Will the Minister of TEXTILES be pleased to state:

(a) whether Government of Maharashtra have approached Union Government for